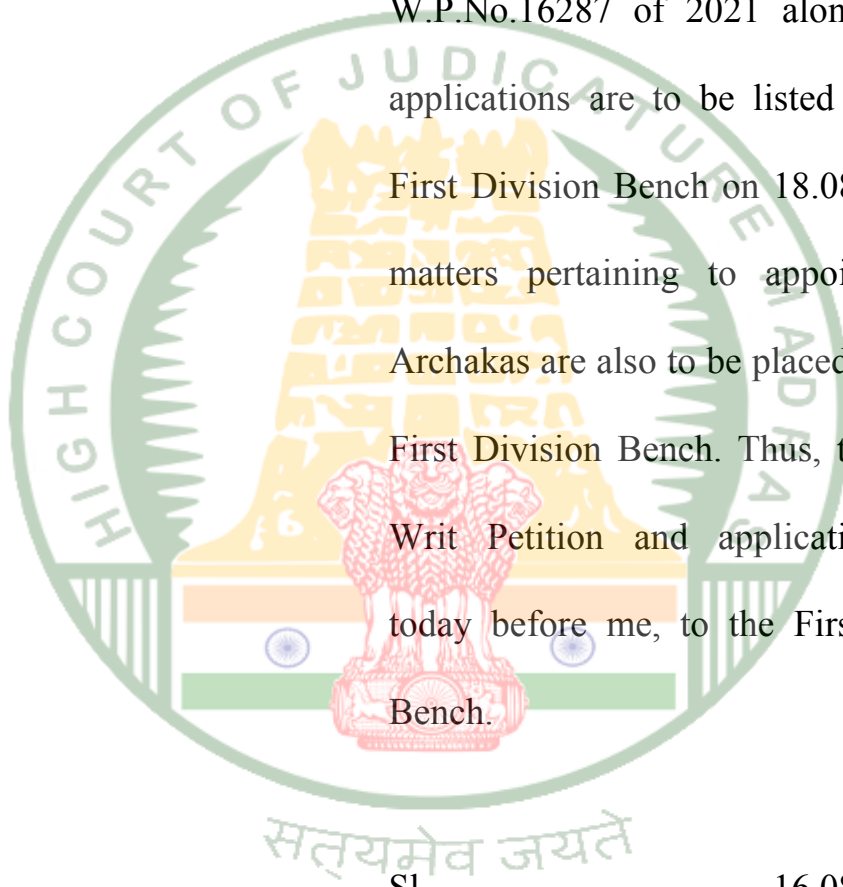


W.P.No.16287 of 2021
and WMP Nos.18122, 17241 and 17238
of 2021
DR. ANITA SUMANTH, J.

As per orders of the Hon'ble the
Chief Justice dated 15.08.2021,
W.P.No.16287 of 2021 along with all
applications are to be listed before the
First Division Bench on 18.08.2021. All
matters pertaining to appointment of
Archakas are also to be placed before the
First Division Bench. Thus, transfer the
Writ Petition and applications listed
today before me, to the First Division
Bench.



SI

16.08.2021

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